

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

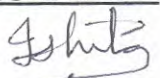
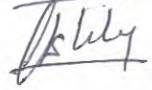
C. P. NO. 154/2007
CA. NO.

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.03.2017**

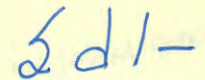
NAME OF THE COMPANY: Balraj Malhotra & Ors. V/s. M/s. Srijee Estates & Investment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Ishita Srivastava	Adv	Petitioners	
2	ASHLY CHERIAN for MR. RAVI VARMA	ADV	Respondent	

ORDER

Due to paucity of time arising out of Principal Bench sitting till 4.15 p.m., the above matter was not able to be taken up and hence the same is adjourned to 16.5.2017.



(R.VARADHARAJAN)
MEMBER (JUDICIAL)